Rudra Prakash Mishra Registrar General, High Court of Judicature at Patna.



रुद्र प्रकाश मिश्र महानिबंधक,

पटना उच्च न्यायालय, पटना |

Letter No.-32989-33025/File No.-PFXXVIII-01-2018/JJS. Through E-mail / Fax / Post **To** Dated, Patna the 20<sup>th</sup> May, 2023

All the District and Sessions Judges,

Bihar.

Sub: Regarding the maintenance of the Video Conferencing facilities installed in the Child Friendly Courts (POCSO Courts) of Bihar. Sir,

With reference to the subject noted above, I am directed to say that the Hon'ble Court have been pleased to resolve that the video conferencing systems and computer systems installed in the POCSO Courts as well as in the offices of such Courts be kept functional by utilizing the resources of the Civil Courts including the resources available under e-Court Mission Mode Project.

I am, therefore, to request you to ensure the compliance of the aforesaid direction of the Court accordingly.

Yours faithfully

renner Registrar General

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All Communications Should be Addressed to the Registrar by Designation and not by Name